MARCH 23, 1992

(a) the number of villages in Tamil Nadu without postal facilities as on December 31, 1991;

(b) the number of villages in which proposals for setting up postal facilities are pending; and

(c) the reasons for delay and by when these facilities are likely to be provided in rest of the villages?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI P.V. RANGAYYA NAIDU): (a) None. Though 6206 villages in Tamil Nadu lack Post Office facility, their postal requirement is fully met through the existing postal network of the State.

(b) The opening of new Post Offices in rural areas in an on-going activity under the annual plans. During current year, so far 33 Post Offices have already been sanctioned and 4 more are being sanctioned.

(c) In view of (b) above, does not arise.

Encroachment upon Land of I.A.A.I. in Bombay

4066. SHRI RAM NAIK, Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the total area of land belonging to the International Airport Authority of India (IAAI) in Bombay;

(b) whether the land owned by IAAI has been encroached upon by the slum dwellers; and

(c) if so, the steps taken or proposed to be taken to clear the encroachment?

THE MINISTER OF CIVIL AVIATION

AND TOURISM (SHRI MADHAVRAO SCIN-DIA): (a) 1875 acres.

(b) Yes, Sir. Currently about 200 acres of IAAI land at Bombay is encroached.

(c) A number of meetings have been held between senior officers of IAAI, Ministry of Civil Aviation and State authorities to draw up a plan for clearance of slum from IAAI land. About 200 acres of land has been proposed for acquisition by the Government of Maharashtra for purposes of resettling the encroachers. IAAI has already paid Rs. one crore to Maharashtra Housing and Area Development Authority as advance towards this work in 1987. The acquisition proceedings of the land have been held up due to litigation.

[Translation]

Daitonganj Doordarshan Centre in Bihar

4067. SHRI RAMDEV RAM: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state.

(a) whether a population of only 5 takhs, out of the total population of 26 takhs of Palamu district, is getting the benefit trota Daltongani Doordarshan centre in Bihar,

(b) whether the people of Garwa Nagar, Bhavnathpur, Latehar, Chandra, Balumath, Japla and Hussainabad are not able to view the telecast properly; and

(c) is so, the time by which it is proposed to increase the range of the Centre?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRUA VYAS): (a) to (c). The high power TV transmitter at Daltonganj was initially commissioned on reduced power of 1KW, as an interim set-up